

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO-3546

ANSWERED ON- 21/03/2025

INDIA-USA RELATIONS

3546. SHRI K SUDHAKARAN

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Prime Minister of India has recently met with the President of USA, if so, the key outcomes of the said meeting;

(b) whether the Government has assessed the impact of “Make America Great Again” (MAGA) policies on Indian trade, immigration and strategic interests and if so, the details thereof;

(c) whether India has raised concerns regarding protectionist policies under MAGA that could negatively impact Indian businesses and professionals in the U.S. and if so, the details thereof; and

(d) the details of the diplomatic strategy of the Government to safeguard India’s economic and geopolitical interests in light of recent initiative of US administration?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI KIRTI VARDHAN SINGH)

(a to d) The Prime Minister visited Washington D.C. on February 12-13, 2025 for an “Official Working” visit at the invitation of the US President. The joint statement issued by the leaders launched the “U.S. -India COMPACT (Catalyzing Opportunities for Military Partnership, Accelerated Commerce & Technology) for the 21st Century” – to drive transformative change across key pillars of cooperation.

The leaders resolved to take an integrated approach to strengthen and deepen bilateral trade across the goods and services sector, and will work towards increasing market access, reducing tariff and non-tariff barriers, and deepening supply chain integration. To this end, the leaders set a new goal for bilateral trade – “Mission 500” – aiming to more than double total bilateral trade to \$500 billion by 2030. The leaders also announced plans to negotiate the first tranche of a mutually beneficial, multi-sector Bilateral Trade Agreement (BTA).

Both leaders emphasized that the evolution of the world into a global workplace calls for putting in place innovative, mutually advantageous and secure mobility frameworks. In this regard, the leaders committed to streamlining avenues for legal mobility of students and professionals while also aggressively addressing illegal immigration and human trafficking.

The Government of India continues to engage with the U.S administration at various levels to deepen strategic convergences on all issues of mutual concern.
